

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)

Item No.108

CP (IB) No. 188/Chd/Pb/2023

IN THE MATTER OF:

Umesh Spinners Pvt. Ltd.

...Petitioner

Under Section: 10, IBC 2016

Order delivered on 23.01.2024

CORAM:

**DR. PSN PRASAD,
HON'BLE MEMBER (J)**

**SHRI UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)**

PRESENT:

For the Petitioner

: Ms. Salina Chalana, Advocate

For the State Bank of India

: Mr. Pulkit Goyal, Advocate

ORDER

Heard the submissions made by the counsel for the petitioner as well as counsel for the State Bank of India. Counsel for the State Bank of India has prayed for an opportunity to file objections to the present Section 10 application. Leave prayed for is granted. Week days' time is granted for filing the objection. It is made clear that no further extension of time will be granted. Let this matter be posted on 12.02.2024.

Sd/-

**(DR. PSN PRASAD)
MEMBER (J)**

Sd/-

**(UMESH KUMAR SHUKLA)
MEMBER (T)**

mamta

23.01.2024